

**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF JAWAN CONSTRUCTION  
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	<b>JAWAN CONSTRUCTION PRIVATE LIMITED</b>
2.	Date of incorporation of corporate debtor	10-09-2004
3.	Authority under which corporate debtor is incorporated / registered	RoC -Jaipur
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U45201RJ2004PTC019689
5.	Address of the registered office and principal office (if any) of corporate debtor	M/s Jawan Automobiles, Opp. Panchdeo Mandir, Jhunjhunu – 333001 Rajasthan
6.	Date of closure of Insolvency Resolution Process	13-06-2023
7.	Liquidation commencement date of corporate debtor	22-11-2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Prashant Agrawal, Insolvency Professional Reg No. IBBI/IPA-001/IP- P00053/2017-18/10127  AFANo. AA1/10127/02/02 1124/106230 valid up to 02-11-2024
9.	Address and e-mail of the liquidator, as registered with the Board	Mr. Prashant Agrawal, Liquidator

		Address: Building No. F – 174, First Floor (F – 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C – Scheme, Jaipur – 302001 Rajasthan  E-mail: <a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the liquidator	<a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a> / <a href="mailto:jcpl.cirp22@gmail.com">jcpl.cirp22@gmail.com</a>
11.	Last date for submission of claims	22-12-2023

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench, has ordered the commencement of liquidation of the **Jawan Construction Private Limited** on **22-11-2023**.

The stakeholders of **Jawan Construction Private Limited** are hereby called upon to submit their claims with proof on or before **22-12-2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.



**Prashant Agrawal, Liquidator**

**Jawan Construction Private Limited**

Reg No. IBBI/IPA-001/IP-P00053/2017-18/10127

AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024

Building No. F – 174, First Floor (F – 106), Sumer Complex, Gautam Marg,

B/h Bagadia Bhawan, C – Scheme, Jaipur – 302001 Rajasthan

Email Address: [ippagrawal@gmail.com](mailto:ippagrawal@gmail.com) / [jcpl.cirp22@gmail.com](mailto:jcpl.cirp22@gmail.com)

Date: 24-11-2023

Place: Jaipur

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF JAWAN CONSTRUCTION PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	JAWAN CONSTRUCTION PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	10-09-2004
3.	Authority under which corporate debtor is incorporated/registered	RoC -Jaipur
4.	Corporate identity number / limited liability identity number of corporate debtor	U46201RJ2004PTC019689
5.	Address of the registered office and principal office (if any) of corporate debtor	M/s Jawan Automobiles, Opp. Panchdeo Mandir, Jhunjhunu 333001 Rajasthan
6.	Date of closure of insolvency resolution process	13-06-2023
7.	Liquidation commencement date of corporate debtor	22-11-2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Prashant Agrawal, Insolvency Professional Reg No. IBBI/PA-001/IP-P00053/2017-18/10127 AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024
9.	Address and e-mail of the liquidator, as registered with Board	Mr. Prashant Agrawal, Liquidator Address: Building No. F 174, First Floor (F 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C Scheme, Jaipur 302001 Rajasthan E-mail: <a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the Liquidator	<a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a> / <a href="mailto:jcpl.cirp22@gmail.com">jcpl.cirp22@gmail.com</a>
11.	Last date for submission of claims	22-12-2023
<p>Notice is hereby given that the National Company Law Tribunal, Jaipur Bench, has ordered the commencement of liquidation of the <b>Jawan Construction Private Limited</b> on <b>22-11-2023</b>. The stakeholders of <b>Jawan Construction Private Limited</b> are hereby called upon to submit their claims with proof on or before <b>22-12-2023</b>, to the liquidator at the address mentioned against item No.10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.</p>		
<p>Date: 24-11-2023 Place: Jaipur</p> <p style="text-align: right;">Mr. Prashant Agrawal, Liquidator Jawan Construction Private Limited Reg No. IBBI/PA-001/IP-P00053/2017-18/10127 AFA No. AA1/10127/02/021124/106230 valid up to 02-11-2024 Building No. F - 174, First Floor (F - 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C - Scheme, Jaipur - 302001 Rajasthan Email Address: <a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a> / <a href="mailto:jcpl.cirp22@gmail.com">jcpl.cirp22@gmail.com</a></p>		



फार्म बी  
सार्वजनिक सूचना

(दिवाला और दिवालियापन बोर्ड (परिसमापन प्रक्रिया) विनियम, 2016  
विनियमन 12)  
जवान कंस्ट्रक्शन प्राइवेट लिमिटेड के हितधारकों के ध्यान के लिए

क्र. सं.	व्यक्ति	विवरण
1.	कॉर्पोरेट दिनांक का नाम	जवान कंस्ट्रक्शन प्राइवेट लिमिटेड
2.	कॉर्पोरेट दिनांक के निगमन की दिनांक	10-09-2004
3.	प्राधिकरण विरुद्ध अंतर्गत कॉर्पोरेट दिनांक निगमित/पंजीकृत है	आर.ओ.सी, जयपुर
4.	कॉर्पोरेट पंजीकरण संख्या / कॉर्पोरेट दिनांक की संविदा देयता पंजीकरण संख्या	U45201RJ2004PTC019689
5.	कॉर्पोरेट दिनांक के पंजीकृत कार्यालय और प्रमाण कार्यालय (यदि कोई हो) का पता	मैसर्स जवान अटोमोबाइल, पंचदेव मंदिर के सामने, सुंदर साख्यान
6.	दिवाला संकल्प प्रक्रिया को अंजित करने की दिनांक	13-06-2023
7.	कॉर्पोरेट दिनांक को परिसमापन प्रारंभ दिनांक	22-11-2023
8.	परिसमापक के रूप में दिवाला पेशेवर का नाम और पंजीकरण संख्या	श्री प्रशांत अग्रवाल, दिवाला पेशेवर पंजीकरण संख्या IBB/TPA-001/TP-P0003/18/10127 एएफएएनओ. AA1/10127/02/021124/02.11.2024 तक वैध
9.	परिसमापक का पता और ईमेल, जैसा कि बोर्ड के साथ पंजीकृत है।	श्री प्रशांत अग्रवाल, परिसमापक पता: क्लिफ्टन नंबर एन 174, पहली मंजिल (एन 1 कॉम्प्लेक्स, गौतम मार्ग, श्री.एच. वर्गाइया भवन, स जयपुर 302001 राजस्थान ई-मेल: ippagrawal@gmail.com
10.	परिसमापक के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	ippagrawal@gmail.com/ jcpl.cirp22@gmail.com
11.	दावों को प्रस्तुत करने की अंतिम दिनांक	22-12-2023

इसके द्वारा नोटिस दिया जाता है कि निम्नलिखित कंपनी को ट्रिब्यूनल, जयपुर बेंच ने 22-11-2023 को जवान कंस्ट्रक्शन प्राइवेट लिमिटेड का परिसमापन शुरू करने का आदेश दिया है। जवान कंस्ट्रक्शन प्राइवेट लिमिटेड के हितधारकों को प्रमाण के साथ अंतर्गत 12-2023 को या उससे पहले आदेश नंबर 10 के सामने संबंधित पत्र पर परिसमापक को प्रस्तुत करने के लिए बुलाया गया है। प्रमाण के साथ केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार व्यक्तिगत रूप से, न इलेक्ट्रॉनिक माध्यम से सबूत के साथ दावे प्रस्तुत कर सकते हैं। दावों के सुने या प्राप्त प्रमाण प्रस्तुत करने पर निर्माण लगा दिया जायेगा।  
दिनांक: 24.11.2023  
स्थान: जयपुर  
श्री प्रशांत अग्रवाल,  
जवान कंस्ट्रक्शन प्राइवेट लिमिटेड  
पंजीकरण संख्या IBB/TPA-001/TP-P00053/2017-1  
एएफए नंबर AA1/10127/02/021124/106230 02.11.2023  
कॉम्प्लेक्स नंबर एन-174, पहली मंजिल (एन-106), सुंदर कॉम्प्लेक्स, गौतम मार्ग, श्री.एच. वर्गाइया भवन, स-जयपुर-302001 राजस्थान  
ईमेल पता: ippagrawal@gmail.com / jcpl.cirp22@gmail.com

